

MONTHLY STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.08.2022		
PENDENCY IN THE HIGH COURT OF TRIPURA AS ON 31.08.2022		
Sl.No.	Category of cases (Family Court matters)	Pendency (As on 31.08.2022)
1	MAT App	17
2	FA	9
3	FAO	2
4	Criminal Revision Petition	6
Total		34
Pendency of Family Court related matters in all the Family Courts of Tripura as on 31.08.2022		
Sl. No	Name of the Family Courts	Pendency as on 31.08.2022
1	Family Court, Agartala	926
2	Additional Family Court, Agartala	888
3	Family Court, Udaipur	465
4	Family Court, Kailashahar	415
5	Family Court, Ambassa	20
6	Family Court, Khowai	193
7	Family Court, Sonamura	132
8	Family Court, Dharmanagar	461
9	Family Court, Belonia	268
Total		3768
Pendency of Family Court related matters in all the District Courts of Tripura (other than the Family Courts) as on 31.08.2022		
Sl. No	Name of the District	Pendency as on 31.08.2022
1	West Tripura District	0
2	Gomati District	69
3	South Tripura District	45
4	Unakoti District	0
5	North Tripura District	104
6	Sepahijala District	89
7	Khowai District	0
8	Dhalai District	146
Total		453
Total pendency of Family Court related matters in the District Judiciary of Tripura as on 31.08.2022		
1	Family Courts	3768
2	District Courts other than the Family Courts	453
Grand Total		4221